

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

NOTIFICATION

ROC.No.15/2014-RC

Dated 08.09.2016

- REF:**1. Complaint Petition sent by Sri R.Mallikarjuna Rao against Smt.K.Usha Rani provisionally selected for the post of Civil Judge (Junior Division) received in the High Court on 04.01.2016.
2. Letter Dis No.2733, dated 31.3.2016, of the Prl.District Judge, Krishna at Machilipatnam, forwarding Report on the Complaint Petition.
3. Official Memorandum of the High Court dated 20.4.2016 calling for explanation of Smt.K.Usha Rani.
4. Letter dated 2.5.2016 from Smt.K.Usha Rani submitting her explanation.

It is informed that the High Court, considered the complaint petition, Report of the Prl.District Judge, Krishan at Machilipatnam and Explanation of Smt.K.Usha Rani under reference 1st , 2nd and 4th cited, and decided to withdraw the provisional selection of Smt.K.Usha Rani to the post of Civil Judge (Junior Division) under recruitment by Transfer category notified for the year 2014.


REGISTRAR (RECRUITMENT)